

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-03/2022/ 8197A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge  
Kamrup (M), Guwahati

Dated Guwahati, the 1<sup>st</sup> September, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJK/10126 dated 12.09.2022


Madam,

With reference to the above, I am directed to inform you that, Smti Audri Bhattacharyya, Addl. Sessions Judge cum Special Judge, POCSO, Kamrup (M), Guwahati has been allowed to avail LTC for the block period of 2018-2021 (by way of **carry forward**) w.e.f. 02.10.2022 to 08.10.2022 to visit Shimla, Himachal Pradesh via Punjab along with her husband Shri Chintu Baruah, minor son Shri Ayushman Baruah and minor daughter Smti Anushka Baruah, by the shortest possible route, as per existing Rules.

Smti Bhattacharyya may be informed accordingly.


Thanking you.

Yours faithfully

  
**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2022/ 8198 - 8201 /A, dated 19/9/22** 8  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Audri Bhattacharyya, Addl. Sessions Judge cum Special Judge, POCSO, Kamrup (M), Guwahati with reference to her letter No. 2665 dated 09.09.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action and to take necessary steps for allotment of budget for the LTC advance amount, as per Rules
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court

  
**REGISTRAR (VIGILANCE)**